NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 4/2016, TP 62-A/2016 to TP 62-E/2016 with TP No. 62/397-398/NCLT/AHM/2016 (New) CA No. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016 CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HARMISH K. SHAM

ADYOCATS

Potition

2. Kunal & Vaishnau

Advocate

Pes. No. 1405

<u>ORDER</u>

Learned Advocate Mr. Harmish Shah present for Petitioners. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Written arguments filed by Respondents no. 1 to 5.

For verification of record, list the matter on 31.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.